

F. No. J-11012/01/2019-RH (e-366898)

Government of India

Ministry of Rural Development
Department of Rural Development
(Rural Housing Division)

Krishna Bhawan, New Delhi

Dated: 1st November, 2022

To

The Additional Chief Secretary/ Principal Secretary/ Secretary,
In-charge of Pradhan Mantri Awaas Yojana- Gramin
Of All States/UTs

Subject: Framework For Implementation (FFI) of Pradhan Mantri Awaas Yojana- Gramin
(PMAY-G) (2022) - Reg.

Sir/Madam,

I am directed to inform that based on the recommendations of the Committee, the competent authority in the Ministry of Rural Development has approved the FFI of PMAY-G (2022). A copy of the approved FFI of PMAY-G (2022) is attached for information.

Yours faithfully,

Encl: FFI of PMAY-G (2022)

(Anil Kumar Singh)


Under Secretary to the Government of India

Tele. No.: 011-23097048

Email: anilksingh.edu@nic.in

Copy for information to:-

- i. Director of PMAY-G of all the States/UTs
- ii. PS to Hon'ble MRD/ PS to Hon'ble MoS (RD)
- iii. PSO to Secretary (RD)/ PPS to AS (RD)/ PPS to AS&FA (RD)
- iv. PS to DDG (RH)
- v. All Officers of Rural Housing Division

e-officer 

02-11-22

Framework For Implementation
of
Pradhan Mantri Awaas Yojana- Gramin
(PMAY-G)

(2022)

migration of beneficiaries. These guidelines are given in Annexure-IX(B), IX(C), and IX(D).

4.6.3 The households in the PWL of PMAY-G residing in the areas falling within notified planning/ development area under the jurisdiction of an Industrial Development Authority or municipal authority (where the benefits of PMAY-Urban are/ will be available) will be eligible for a house under PMAY-G only if the house has been sanctioned before the change in status of the area from rural to urban.

4.7 Preparation of Annual Select Lists

4.7.1 Once targets are communicated by the Ministry, the State/UT shall distribute category wise targets to respective Districts and enter the same on AwaasSoft. While distributing targets priority may be accorded to Gram Panchayats covered under SAGY, Rurban Cluster, Open Defecation Free Gram Panchayats, Gram Panchayat with strong social capital through DAY- NRLM Self Help Groups of women and Gram Panchayats with Kala-azar affected Villages. The Annual Select List shall begin with the top households in the approved Permanent Wait List and be restricted to the target assigned for each category to the Gram Panchayat for that year.

4.7.2 The Annual Select List shall be widely disseminated including in print and electronic media, and through wall paintings in the village.